

[*Translation*]

**Modernisation of Coal Mines in Bihar and MP**

4626. DR. G.L. KANAUJIA: Will the Minister of COAL be pleased to state:

(a) whether the Government propose to formulate any scheme for modernising collieries in Bihar and Madhya Pradesh for the safety of miners there; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) and (b). The modernisation of the coal industry is a continuous process and is taken up progressively in both underground and opencast mines. The modernisation is being done gradually by introduction of modern mining methods which are primarily directed towards production, productivity, recovery of coal, safety of mines etc. In the coal mines in M.P., Bihar and other States where coal mining operations are

being carried out modernisation has been effected through systematic planning which inter-alia has contributed towards improved ventilation, transportation/loading systems, surface roof support, lighting etc. Hazardous manual job elements are being reduced for better safety.

**Production and Consumption of LPG**

4627. DR. S.P. YADAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the extent of production and consumption of L.P.G. annually; and

(b) the ratio in which LPG is being distributed in rural and urban areas?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): (a) Production and consumption of LPG during 1989-90 and 1990-91 is given below:-

(In 1000 tonnes)

<i>Year/Period</i>	<i>Production</i>	<i>Consumption</i>
1989-90	1948	2268
1990-91	2144	2417

(b) No separate data on ratio in which LPG is distributed in rural areas and urban areas are maintained.

**Gradation of Coal**

4628. SHRI LAKSHMI NARAIN MANI TRIPATHI: Will the Minister of COAL be pleased to state:

(a) whether the Coal India Limited has

improved the gradation of the Coal produced during the last three years and if so, since when and the details thereof;

(b) whether the price of Coal has also increased due to it ; and

(c) if so, the additional amount earned by the CIL as a result of upgradation of Coal, so far?

THE DEPUTY MINISTER IN THE  
MINISTRY OF COAL (SHRI S.B. NYAMA-  
GOUDA): (a) Gradewise production Coal of

India Ltd. as per notified grades of the mine/  
seam for the last 3 years is given below:

	<i>(Million tonnes)</i>		
<b>PRODUCTION MIX GRADE</b>	<b>1988-89</b>	<b>1989-90</b>	<b>1990-91</b>
<b>ASSAM COAL</b>	0.90	0.84	0.68
A	2.96	3.07	2.96
B	22.61	21.88	21.97
C	32.54	34.01	37.85
D	22.77	20.71	17.71
E	24.50	25.03	25.82
F	26.91	32.99	39.01
G	1.42	1.41	4.03
<b>Total Non Coking(A)</b>	<b>134.59</b>	<b>139.95</b>	<b>150.03</b>
<b>PRODUCTION MIX GRADE</b>	<b>(MILLION TONNES)</b>		
<b>Steel Grade</b>			
SG I	0.26	0.03	0.03
SG II	0.52	0.49	0.34
<b>Washery Grade</b>			
WG I	2.94	2.30	1.42
WG II	2.98	1.52	1.57
WG III	10.79	12.86	12.95
WG IV	18.90	20.70	22.75
SC I	0.33	0.47	0.55
SC II	0.19	0.17	—
<b>TOTAL COKING (B)</b>	<b>36.91</b>	<b>38.64</b>	<b>39.62</b>
<b>GRAND TOTAL (A) + (B)</b>	<b>171.50</b>	<b>178.59</b>	<b>189.65</b>

(b) and (c). The prices of various grades of coal which was last revised with effect from 1/1/89 are still in force. The weighted average price per tonne on CIL's overall production of coal was Rs. 274.20, Rs. 268.70 and Rs. 262.89 during the years 1988-89, 1989-90 and 1990-91 respectively.

[English]

#### **Political Asylum to Elected Representative of Myanmar**

4629. SHIR HARI KISHORE SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether some elected representatives of Myanmar (Burma) have sought political asylum in India; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRIMADHAVSINH SOLANKI): (a) Yes, Sir.

(b) Four Myanmar MPs who crossed into India, were given political asylum on humanitarian grounds with permission for them to stay in India till such time as conditions become conducive for their safe return to their country. This permission however has been granted on the condition that they would not indulge in any political activity during their sojourn on Indian territory.

#### **Exploitation of Coal in Collaboration with Japan**

4630. SHRI J. CHOKKA RAO: Will the Minister of COAL be pleased to state:

(a) whether the agreement with Japan for exploitation of coal by Singareni Collieries Company through open cast mining at Ramagundam has been finalised; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMA-GOUDA): (a) According to information available with the Ministry of Coal, no agreement has been entered into with Japan for mining of coal at Ramagundam by Singareni Collieries Company Ltd.

(b) Does not arise.

#### **Explosions in ONGC Project at Uran**

4631. SHRI RAM KAPSE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether in June 1991 two explosions have occurred in ONGC project at Uran (Maharashtra);

(b) if so, whether the Government have made any inquiry into the matter; and

(c) if so, the loss sustained due to these explosions in terms of money and human lives?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): (a) No, Sir.

(b) and (c). Do not arise.

#### **Entry of Multi-Nationals in Fishing Trade**

4632. SHRI GEORGE FERNANDES: Will the Minister of AGRICULTURE be pleased to state:

(a) whether multi-nationals have been allowed in fishing trade in the Indian ocean and Bay of Bengal;